

ITEM NO.802
(MENTIONING)

COURT NO.6

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 12034/2023

(Arising out of impugned final judgment and order dated 29-05-2023 in WP(C) No. 7129/2023 passed by the High Court Of Delhi At New Delhi)

ASHWINI KUMAR UPADHYAY

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

(IA No.113552/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 07-06-2023 This petition was MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE RAJESH BINDAL
(VACATION BENCH)

For Petitioner(s)

Mr. Ashwani Kumar Dubey, AOR (Mentioned by)

For Respondent(s)

UPON BEING MENTIONED, the Court made the following
O R D E R

Registry to file a report as regards the earlier
mentioning of this matter.

List on 09.06.2023.

(POOJA SHARMA)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR